

HIGH COURT OF KARNATAKA BENGALURU

DATED: 28TH JANUARY, 2022

STANDARD OPERATING PROCEDURE (SOP) FOR CONDUCTING PRELIMINARY EXAMINATION FOR THE POST OF DISTRICT JUDGES, SCHEDULED TO BE HELD ON 06-02-2022

1. The Preliminary Examinations will be held at Bengaluru City. List of examination centres with number of candidates is notified on the official website of the High Court of Karnataka, as per Intimation dated 25-01-2022.
2. Separate rooms are reserved in both the examination centres to accommodate the candidates, who are having symptom of Covid-19, for candidates coming from containment zone; and for candidates who are/were in contact with Covid-19 patient and being considered as primary and secondary contacts.
3. Separate arrangement is made for the candidates who have tested positive for Covid-19 and under mandatory quarantine as on the date of examination and intend to attend the Preliminary examination and such candidates will be permitted to attend the examination at separate centre only.
4. Examination centres will be sanitized before the examination with the assistance of local administration as per the standard guidelines.
5. Toilets and washrooms in the examination centre will be sanitized and liquid soap or sanitizer will be made available.

6. Apart from the general instructions being issued to the candidates along with the admission cards, special instructions will also be issued.

7. Only the candidates and examination officials will be allowed entry to the premises of the examination centres and none else.

8. Candidates while entering the examination centre premises shall show either hard copy or the soft copy of the Vaccination Certificate for having received two doses of Covid-19 vaccine.

9. Candidates, who have not received or were prevented from receiving Covid-19 Vaccine, will be permitted to enter the Examination centre premises subject to production of Covid-19 negative report, which was obtained 72 hours before the Preliminary Examination.

10. The candidates shall ensure maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the Preliminary examination.

11. Candidates are directed to enter the examination centre premises two hours before the start of examination.

12. Candidates shall wear fresh N-95 mask throughout their stay at the examination centre.

13. Before entering the examination centre, candidates shall undergo thermal screening.

14. Hand Sanitizer is made available at the entrance of the examination centre and also at all the examination halls.

15. Seating arrangement in the examination hall (room) will be made in such a manner that minimum 04 feet distance (Head to Head) is maintained between the candidates.

16. List showing the hall (room) numbers allotted to the candidates will be notified at the earliest and in conspicuous places at the examination centre, to avoid congregation of candidates at one place.

17. Candidates will be permitted to bring water bottle to the examination centre and examination hall.

18. Candidates will be requested to leave the examination centre immediately after the examination.

19. All the examination centre officials like, Examination Superintendent, Invigilators and Observers will also be screened and will be directed to wear fresh N-95 mask.

20. The candidates will be allowed entry to the examination centre from 12-00 noon onwards to avoid the congregation of the candidates at the entrance of the examination centre.

21. Local administration and BBMP will depute a team of officials at each examination centre to screen the candidates and examination officials.

BY ORDER,

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL
HIGH COURT OF KARNATAKA
BENGALURU-560001.